1	2	3
Severance Amount	A lump sum severance amount of Rs. 30,000/- is paid on discharge provided a GDS has completed 20 years of continuous service. In case of a GDS completing 15 years of service but less than 20 years of continuous service the severance amount paid is Rs. 20,000	Severance Amount shall be paid at the rate of Rs. 1500 for every completed year of service subject to a maximum of Rs. 60000 with reduction in minimum eligibility period to 10 years.

4. Maternity Grant (effective from 09.10.2009)

Women GDS will be provided Maternity Grant equivalent to three months TRCA with DA for the birth of two children out of the welfare fund of the Department. This will take *effect* from the date of issue of the order.

5. Productivity Linked Bonus (PLB)

Present calculation of the *Ex-gratia* bonus by applying the calculation ceiling of Rs. 2500 as basic TRCA+DA shall continue to be adopted till such time a new scheme is devised by the Department.

Payment of Arrears

Arrears of TRCA w.e.f. 1.1.2006 to 31.10.2009 have been ordered to be paid in cash in two installments of 40% and 60% spread over the financial year 2009-10 and 2010-11 after adjusting the payments made toward the basic monthly TRCA+DA drawn from time to time. The 2nd instalment of 60% arrears will be payable only after issue of specific instructions in this regard.

Public consultations by TRAI

2317. SHRI TIRUCHI SIVA: SHRI SANTOSH BAGRODIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that TRAI convenes public consultations on the service quality standards in cellular telephony;
- (b) if so, the methodology for conducting such public interactions and for the identification of participant stakeholders, the details thereof;
- (c) whether any guidelines have been framed regarding periodicity and location of such consultations, the details thereof; and
- (d) the data-wise, location-wise details of such consultations during three years along with participant stakeholders?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir.

- (b) Though there is no laid down guidelines/format for conducting public interactions, Telecom Regulatory Authority of India (TRAI) normally undertakes public consultation on an issue/subject releasing a Consultation Paper through TRAI website/Press Release inviting written comments/suggestions form stakeholders, which includes Consumer Advocacy Groups, government organizations, any member of the general public etc. The written comments/suggestion received in response to the Consultation Paper are also placed on the TRAI website. Thereafter, one or more Open House Discussion (s) is held wherein all the stakeholders including general public are invited to participate. Information regarding the details of the Open House Discussion(s) is given through TRAI website and newspaper advertisements.
- (c) Periodicity and location for holding such consultation is decided depending on the nature of the issue being consulted.
- (d) The details of public consultations undertaken by TRAI on quality of service standards for cellular mobile telephone service during three years (till 4.12.2009) is given in the Statement.

Statement

SI.	Consultation Paper	Date of open		Participants
No.		house Discussion/		
		Venue		
1.	Consultation Paper on the	27th February,	1.	Service Providers
	Redressal of Consumer	2007 at	2.	Service Providers' Asso-
	Grievances and Consumer	New Delhi		ciations
	Protection in Telecom-		3.	Consumer Organizations
	munications issued on		4.	Press/Media persons
	3rd January 2007		5.	Telecom Consultants
			6.	Individual consumers
		28th February,	1.	Service Providers
		2007 at	2.	Consumer Organizations
		Bangalore	3.	Individual consumers
2.	Consultation Paper on	24th February,	1.	Service Providers
	Review of Quality of	2009 at	2.	Service Providers' Asso-
	Service (Qos) Performance	New Delhi		ciations
	Parameters of Basic		3.	Consumer Organizations
	Service (wireless) and		4.	Press/Media persons
	Cellular Mobile Telephone		5.	Telecom Consultants
	Service issued on		6.	Individual consumers
	18th December 2008			